

DIVISION BENCH
COURT - II

O-220

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/190(KB)2017
TA/129(KB)2017,

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI ARVIND DEVANATHAN**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07TH NOVEMBER, 2023, 10:30 A.M

IN THE MATTER OF	TALAVADI CEMENTS LTD.& ANR.
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearance (via video conferencing/physically)

Ms. Manju Bhuteria, Adv.] For the Petitioner

Ms. Urmila Chakraborty, Adv.] For the Objector
Mr. A. Agarwalla, Adv.]
Ms. P. Garain, Adv.]

ORDER

1. Ld. Counsel for the parties present.
2. **TA/129(KB)2017:**
 - a. List this matter on **13.12.2023**.

**Arvind Devanathan
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**